

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
OA 149/2005

Wednesday this the 11th day of October, 2006

CORAM

HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. GEORGE PARACKEN, JUDICIAL MEMBER

K.H.Sakkeer Hussain,
Assistant Loco Pilot,
Southern Railway,
Ernakulam

... Applicant

By Advocate Mr.Martin G Thottan
represented by Mr.P.A.Kumaran

V/s.

1. Union of India, represented by
Secretary to the Govt. of India,
Ministry of Railways, Rail Bhavan,
New Delhi.
2. The Chief Personnel Officer,
Southern Railway,
Headquarters Office, Chennai-3.
3. The Division Personnel Officer,
Southern Railway, Trivandrum Division,
Trivandrum

... Respondents

By Advocate Mr.Thomas Mathew Nellimoottil
represented by Mr.Varghese John.

The application having been heard on 11.10.2006 the Tribunal delivered
the following:

O R D E R

Hon'ble Mr. N.Ramakrishnan Administrative Member

When the matter came up for hearing, it is reported that as the
and *as*
applicant is no more, the OA may be closed. *No* ordered accordingly.


GEORGE PARACKEN
JUDICIAL MEMBER
abp


N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER